

**Incentive to Doctors willing to work in Rural Areas**

3736. SHRI K. RAMAKRISHNA  
REDDY :  
SHRI A. K. M. ISHAQUE :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Central Government gives incentive to the Doctors willing to work in the rural areas, where the population is less than 5000 ;

(b) whether such requests have come from various States ; and

(c) if so, the broad outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) to (c). The Central Government gives 100% assistance to the States to enable them to pay an allowance of Rs. 150/- per month to the doctors who work in 400 specified areas considered to be distant, backward and difficult.

Following steps are being taken by States/ Union Territory Governments to attract the doctors to rural areas :

- (i) Formation of unified cadre of doctors working in rural as well as urban areas ;
- (ii) Provision of total package of incentives such as grant of rural allowance, transport facilities, free furnished quarters, protected water supply, electricity, etc.
- (iii) Improvement of physical facilities of Primary Health Centres particularly in respect of buildings, residential quarters, etc.
- (iv) Re-employment of retired doctors willing to serve in rural areas ;
- (v) Grant of advance increments ;
- (vi) Provision of large amounts of medicines and equipment in Primary

Health Centres. Some States have also offered scholarships/stipends to the medical students for binding them for service in rural areas for a certain number of years ;

(viii) Efforts are being made to strengthen the medical and health care facilities in the rural areas by the utilisation of the available manpower under the various system of medicines.

**Provision of Civil Facilities in the Rural Areas having A Population of 3000 during the Fifth Plan**

3737. SHRI K. RAMAKRISHNA  
REDDY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether minimum facilities with provision of drinking water, sanitation, Health clinics and Family Planning Centres are to be provided to the rural areas having population of 3000 and above during the Fifth Plan ;

(b) whether such directive will be issued to the States ; and

(c) whether such centres are given special aid by the Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) With a view to providing better health and medical facilities in rural areas a scheme has been proposed for the Fifth Plan for the establishment of one Primary Health Centre for every 30,000 population and one sub-centre for every 5,000 population having provision of potable water supply, sanitary disposal of excreta, medical relief and Family Planning services etc

(b) and (c). The State Governments will be suitably informed after the Fifth Plan has been finalised.

**Favour by F. C. I. to Certain Firms**

3738. SHRI HARI KISHORE SINGH :  
SHRI S. P. BHATTACHARYYA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether undue favour was shown by